

**Central Administrative Tribunal
Principal Bench**

O.A. No 1309/2011

New Delhi this the 12th day of February, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Sh. Subhash Chandra
S/o Sh. Sukhdeva Ram,
R/o Village & P.O. Bhimsar,
District Jhunjhunu (Rajasthan) Applicant

(By Advocate: None)

Versus

1. Govt. of N.C.T., Delhi
Through its Chief Secretary
Delhi Secretariat, Players Building,
I.P. Estate, New Delhi-110002.

2. The Chairman
Delhi Subordinate Services
Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area,
Karkardooma, Delhi-110092. Respondents

(By Advocate: None)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

None for the parties. A perusal of the order reveals that since last two consecutive dates, none has appeared for applicant's side. It appears that the applicant has lost interest in pursuing this O.A.

2. Accordingly, the OA is dismissed in default and for non-prosecution.

**(Nita Chowdhury)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

